

dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.

(ii) A statement (Hindi and English versions) explaining the reasons for no laying the Hindi version of the above report. [Placed in Library See No. LT-8524/74].

ANNUAL REPORT OF PRAGA TOOLS LTD., SECUNDERABAD FOR 1972-73 AND NOTIFICATIONS *re.* NAVY (PENSION) AMENDMENT REGULATIONS, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B PATNAIK): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Praga Tools Limited, Secunderabad, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General, thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No LT-8525/74]

(2) A copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957—

(i) The Navy (Pension) Second Amendment Regulations, 1974, published in Notification No S.R.O. 309 in Gazette of India dated the 5th October, 1974.

(ii) The Navy (Pension) First Amendment Regulations, 1974 published in Notification No S.R.O. 337 in Gazette of India dated the 12th October, 1974

(iii) The Navy (Pension) Third Amendment Regulations, 1974, published in Notification No. S.R.O. 363 in Gazette of India dated the 19th October, 1974.

(iv) The Navy (Pension) Fourth Amendment Regulations, 1974, published in Notification No. S.R.O. 364

in Gazette of India dated the 19th October, 1974 [Placed in Library. See No. LT-8526/74].

NOTIFICATIONS UNDER MINES ACT, 1952 AND EMPLOYEES' PROVIDENT FUND (SEVENTH AMENDMENT) SCHEME, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English version.) under sub-section (7) of section 59 of the Mines Act, 1952:—

(i) The Metalliferous Mines (Second Amendment) Regulations, 1974, published in Notification No. G.S.R. 1009 in Gazette of India dated the 14th September, 1974

(ii) The Coal Mines (Second Amendment) Regulations, 1974, published in Notification No. G.S.R. 1010 in Gazette of India dated the 14th September, 1974.

(iii) The Coal Mines (Third Amendment) Regulations, 1974, published in Notification No. G.S.R. 1092 in Gazette of India dated the 5th October, 1974.

(iv) The Metalliferous Mines (Third Amendment) Regulations, 1974 published in Notification No. G.S.R. 1093 in Gazette of India dated the 5th October, 1974. [Placed in Library See No. LT-8527/74]

(2) A copy of the Employees' Provident Fund (Seventh Amendment) Scheme, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1095 in Gazette of India dated the 5th October, 1974, under sub-section (2) of section 7 of the Employees Provident Funds and Family Pension Fund Act, 1952. [Placed in Library See No. LT-8528/74].